

32

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

MA 40/97^M O.A. NO. 93/96

Date of Order: 10.3.97

Between:

1. R. Raju
2. S.K. Raja Gouda Mohiddin
3. K. Arayana Rao
4. T. Ramesh
5. K. Srinivasa Rao
6. P. Shyam
7. D. Nuthyala Reddy
8. G.K. Rani
9. R. Ganapathi Rao

...Applicants.

And

1. The Senior Divisional Commercial Superintendent, South Central Railway, Vijayawada.
2. The Divisional Manager, South Central Railway, Vijayawada.
3. The General Manager, South Central Railway, Railnilayam, Secunderabad.
4. The Secretary, Member Establishment, Railway Board, Rail Bhavan, New Delhi.

...Respondents.

Counsel for the Applicants : Mr. P. Satyaraja Babu
Counsel for the Respondents : Mr. N. V. Ramana, Addl. CGSC

CORAM:

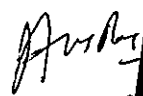
THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

It is now stated for the applicant that his name has been empanelled and he is waiting for his posting orders. It is expected that the respondents will take action in accordance with the law as per the need for the department. Hence no further direction is necessary for implementing the orders already passed. The respondents authorities being responsible parties will take diligent action as soon as possible.

M.A. is ordered accordingly.


DEPUTY REGISTRAR

..2..

Copy to:

1. The Senior Divisional Commercial Superintendent, South Central Railway, Vijayawada.
2. The Divisional Manager, South Central Railway, Vijayawada.
3. The General Manager, South Central Railway, Railnilayam, Secunderabad.
4. The Secretary, Member Establishment, Railway Board, Rail Bhawan, New Delhi.
5. One copy to Mr. P. Satyaraja Babu, Advocate, CAT, Hyderabad.
6. One copy to Mr. N. V. Ramana, Addl. CGSC, CAT, Hyderabad.
7. One copy to D, R(A), CAT, Hyderabad.
8. One duplicate copy.

YLKR

808
28/4/97

8 copies

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDRABAD BENCH HYDRABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 10/3/97

ORDER/JUDGEMENT

R.A./C.P/M.A. No. 40/97

O.A. NO. 93/96ⁱⁿ

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
~~ORDERED/RESPECTED~~
NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासनिक न्यायालय
Central Administrative Tribunal
ब्रेक/DESPATCH
31 MAR 1997
हैदराबाद ब्याच
HYDRABAD BENCH